

DIVISION BENCH  
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/564(KB)2017  
IA(I.B.C)/863(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MELGIRI ENTERPRISES VS SCOPE VINCOM INDUSTRIES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Zeenat Shabab, Adv. ] For the Liquidator  
Mr. Sudarshan Agarwal, Adv. ]  
Mr. Shyamal Kr. Bhattacharya, ] Liq-in-person

**ORDER**

1. Ld. Counsel for the Liquidator present. Ld. Liq-in-person present.
2. Hard Copy of the IA(I.B.C)/863(KB)2024 is not available.
3. List the matter on **21.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**